LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF October 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	785	CS (COMM)	17
					OMP (I) (COMM)	5
					RP (CIVIL)	1
					M/DJ	3
					EXECUTION	3
2	TIS HAZARI COURT	CENTRAL	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	787	CS (COMM)	20
					EXECUTION (COMM)	4
					OMP(COMM)	2
					OMP (I) (COMM)	15
					MISC. DJ	4
					OMP (MISC.) (COMM.)	1
					COUNTER CLAIM	2
					M-EX.	1
3	TIS HAZARI COURT	CENTRAL	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	788	CS (COMM)	9
					OMPC(COMM)	1
					MISC. DJ	2
					OMP (I)	23
4	TIS HAZARI COURT	CENTRAL	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	26
5	TIS HAZARI COURT	CENTRAL	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)		CS(COMM) +COUNTER CLAIM	17
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	6

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					MISC. DJ+ REVIEW PETITION	1
6	TIS HAZARI COURT	CENTRAL	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	CS (COMM)	10
					EXECUTION	4
					OMP (I) (COMM)	3
					MISC.DJ (COMM)	2
					OMP (COMM)	1
7	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	CIVIL(Comm)	0
8	TIS HAZARI COURT		SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	32
9	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	CS(COMM)	8
					OMP(I)COMM	2
					EXECUTION (COMM	14
					MISC DJ	4
10	TIS HAZARI COURT		SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	CS(COMM)	Nil
					MISC.	3
					EXECUTION	6
					OMP(I)(COMM)	Nil
TOTAL						9
11	TIS HAZARI COURT	WEST	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	789	cs	19
					OMP (I)	13

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					OMP (comm)	2
					OMP Misc Comm	1
					Misc DJ	1
					Execution	6
					Ex Arb Comm	1
12			MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	790	CS COMM	19
					OMP I COMM	10
					EXECUTION COMM	4
					MISC DJ	1
13		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	23
					OPM(I)/ARBITRATION/MISC COMM	17
					MISC DJ	2
					EXECUTION	8
14			SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	CS (COMM)	16
					Execution (comm)	5
					OMP (COMM)	11
					MISC. DJ	5
15			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	21
					EX (COMM)	8
					MISC(DJ)	1
					OMP (I)(COMM)	9
					OMP (COMM)	1
16			MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	19

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					EXECUTION (COMM) /M-EX	4
					MISC DJ/ CIV DJ	1
					OMP (COMM)	11
TOTAL						239

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
17	PATIALA HOUSE COURT	NEW DELHI	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					TRADE MARK	4
					ARBITRATION U/S 9	1
					ARBITRATRATION U/S 34	9
					OTHER ARBITRATION CASES	9
					MISC. DJ/ COUNTER CLAIM	6
					EXECUTION(COMM)	10
18			SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	24	CS (COMM) SUIT FOR RECOVERY	13
					TRADEMARK	2
					EX(COMM) – AWARD BY ARB. COMM	6
					EXECUTION (COMM)	7
					MISC. EX.	1
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	4
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	8
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	1
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	12
					MISC. DJ	2
19			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	30
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	7
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	8
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	7
					APPLICATION U/S 151 OF CPC	3
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL						178

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20	SAKET COURT	SOUTH	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	11
					EX. COMM.	3
					EXP. COMM. (AWARD)	1
					OMP (I) COMM.	20
21	SAKET COURT	SOUTH	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	6
					EX. COMM.	3
					EX. COMM. AWARD	1
					OMP (I) COMM.	22
22		SOUTH	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	614	CS (COMM)	9
					EX. COMM.	2
					EX. COMM. AWARD	1
					OMP (I) COMM.	12
23		SOUTH	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	9
					EX. COMM.	3
					EX. COMM. AWARD	1
					OMP (I) COMM.	21
24		SOUTH	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	14
					EX. COMM.	1
					EX. COMM. AWARD	2
					OMP (I) COMM.	28
TOTAL						170
25	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	23

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26	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	30
27	SAKET COURT		MS. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
28	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	21	Commercial Suit, Arbitration Petition & Execution Petition	28
29	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
30	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM)	9
					OMP (I) (COMM)	4
					EX (COMM)	8
					MISC DJ	2
32	SAKET COURT		SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM) – 02; OMP (COMM) – 03; CS (COMM) – 03; EX (COMM) – 05; MISC. 01.	14
TOTAL						142
33	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	18
34	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	18
					OMP(COMM-73)	5
					OMP (COMM)-78	1
TOTAL						42

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35	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	13
					OMP (COMM)	1
					MISC. DJ	10
					EXECUTION PETITON	8
					EXECUTION (COMM) AWARD BY ARB. COMM.	4
					TRANSFERRED IN/RESTORED	4
TOTAL						40
36	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	19
					EXECUTION	8
					MISC.DJ CASE	3
					OMP(COMM)MISC	1
					RESTORED/RBT	9
37			SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL	56	CS(Comm)	10
					EX COMM	12
					OMP COMM	1
					MISC DJ	1
				56	TRANSFER FILE RECIVED	26
38			SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	16
					EXECUTION	7
					MISC.DJ CASE	2
39			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	2
					OMP(COMM)	-
					OMP(I) COMM	-
					Ex	2
TOTAL						119

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40	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	32
					OMP	50
					MISC DJ	3
					EX	18
					COUNTER CLAIM/CONTEMP PETIION	2
41			SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	32
					OMP(Comm.)/OMP (I)(Comm.)	15
					MISC DJ/RTI	2
					EX	22
TOTAL						176
42	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	36
					OMPi(COMM)& OMP (Comm)	220
					EXECUTION	17
					Misc. Application DJ	7
					Review Pet/ Cont.Pet/Counter Claim	0
43		NORTH	SH. MOHD, FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	41
					OMPi(COMM)& OMP (Comm)	209

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					EXECUTION	8
					MISC DJ	5
TOTAL						543
44	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	21
					OMP (COM)	2
					OMP (I) (COMM.)	51
					EX COMM AWARD	10
45	**DWARKA COURTS**		**SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	613	CS (COMM)	24
					OMP (COM)	1
					OMP (I) (COMM.)	65
					EX COMM AWARD	6
46	**DWARKA COURTS**		**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	18
					OMP (I) (COMM.)	57
					EX COMM AWARD	6
47	**DWARKA COURTS**		**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	17
					OMP (COM)	1
					OMP (I) (COMM.)	65
					EX COMM AWARD	6
TOTAL						350
GRAND TOTAL						**1658**